

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Video Conference)

PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.03.2023 AT 10.30 AM

| TC/CP. Nos. | CA/IA No. | Section/ Rule | Name of Parties |
|--------------------------|------------------|------------------|---|
| TCP(IB)No. 73/9/AMR/2019 | Main Case | 9 of IBC | Omega Glass Private Limited Vs Ceasan Glass Private Limited |
| | IA(IBC)/20/2023 | 60(5) of IBC | Ch, V.N. Raghuram Gupta (Suspended Director) Vs. Ceasan Glass Private Limited (R1 -represented by Mr. G. Murali, RP); DBS Bank India Limited (R2) and Emerge Glass India Private Limited (R3) |
| | IA(IBC)/399/2022 | 30(6) of IBC | Mr. Gonugunta Murali, RP of M/s Ceasan Glass Private Limited |

ORDER

IA(IBC)/20/2023:

Dr. S.V.Ramakrishna, Counsel for the Applicant present. Mr.V.V.S.N Raju, Counsel for R2 present. Mr.Ankit Singhal, Counsel for R3 present. Counter of R2 filed. Counter of R1 & R3 is not yet filed. The counsel for the applicant received the copies of the counters filed by R1 & R3. But did not receive the copy of the counter of R2. Hence, the counsel for R1 & R3 shall file the copy of the counters before the Tribunal by the next date of hearing. List the matter on 23.03.2023.

IA(IBC)/399/2022:

Ms.M. Vazra Laxmi, Counsel for the Applicant present. Dr.S.V.Ramakrishna, Counsel seeks to file vakalathnama on behalf of suspended director. Hence, for filing vakalathnama for Suspended Director in proper form, list the matter on 23.03.2023.

Sd/-

**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**